

Annexure – 8
Name of the corporate debtor: Ratandeep Infrastructure Private Limited
Date of commencement of CIRP: 16.04.2019
List of creditors as on: 03.02.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-------------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1. | Jugni Security Services | OC/01 | 30.04.2019 | 2,25,000 | 0 | Unsecured | - | - | No | - | 2,20,500 | - | - | 2,20,500 | Though an amount of Rs 2,20,500 was outstanding in the books of CD yet the claims of OC could not be admitted due to availability of documents. |
| 2. | Devi Singh Solanki | OC/02 | 01.05.2019 | 57,58,706 | 0 | Unsecured | -- | - | No | - | - | 8,50,000 | 57,58,706 | - | As per books of CD Rs. 8,50,000 was given to him as Security and Rs. 3,07,293 and Rs. 1,36,989 is payable to him. Therefore, after setting off an amount of Rs. 4,05,718 is required to be received from Mr. Solanki. |

Claims have been admitted on the basis of available books of accounts of Corporate Debtor